

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 191/2024**

IN THE MATTER OF:

Yelahanka - Puttenahalli Lake and
Bird Conservation Trust (Regd)

...Applicant

VERSUS

State of Karnataka and Others

...Respondents

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Filed by



**Darpan KM
Standing Counsel
State of Karnataka
LGF, K-6, Lajpat Nagar – III
New Delhi 110 024**

darpan.advocate@gmail.com | +91 98991 25060

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**REPORT ON BEHALF OF RESPONDENT NO. 6 (BWSSB) IN
COMPLIANCE OF ORDER DATED 19.12.2024**

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed pursuant to the directions issued by this Hon'ble Tribunal vide order dated 19.12.2024 in the present Original Application, wherein the following clarification/information was sought by this Hon'ble Tribunal:
 - i. Why and how were Ramanashree California layout and North Wood Villas given approval without any provision for sewage treatment, and how was construction of the residential complexes allowed without any provision for sewage treatment?
 - ii. Whether the wetland where the STP is coming up is a listed wetland under the National Wetland Map?
 - iii. Can the BWSSB or BDA or BBMP or the Lake Authority find an alternative solution instead of laying a sewer line or laying RCC pipes for carrying storm water within the Rajakaluve?


2. In this regarding, it is submitted as follows:
3. **Re: STP for the Layouts** – The 6MLD capacity Waste Water Treatment Plant (WwTP) at Yelahanka is designed considering the population of 110 villages only. Thus the under construction Yelahanka WwTP will be used to collect and treat the sewage of Ananthapura village, Kenchenahalli & Harohalli villages coming under the jurisdiction of the 110 villages of BBMP.
4. Further, as per FEE notification 316 EPC 2015, Bengaluru, dated 19.01.2016 and FEE 43 EPC 2022 dated 12.03.2024, the Ramanashree California & North wood villas gated layouts need to establish their own WwTP for managing the sewage generation within the layout. Hence, as per the above BWSSB is not continuing the work of sewer lines laying along the Puttenahalli lake bund to carry the sewage of above layouts.
5. Further, to treat the sewage of Ananthapura village it is proposed to install a lifting machine hole for pumping the sewage to YelahankaWwTP. Further, BWSSB ensures the entry of sewage from 110 villages of BBMP into the storm water drain (SWD) will be controlled after completion of the ongoing project and the proposed projects. However, the entry of sewage from Panchayath pocket does not come under the purview of BWSSB, hence BWSSB will bring the issue to the notice of the concerned department and request for necessary action.
6. **Re: Possible Solution for Treatment of Sewage Generated at the Layouts** – It is further submitted that Ramanashree California and North wood villas layouts were established before the 110

villages were added to BBMP jurisdiction. As per FEE notification 316 EPC 2015, Bengaluru, dated 19.1.2016 and FEE 43 EPC 2022 dated 12.03.2024, the Township and area development projects with an area of 10 acres and above should install their own WwTP's. As Ramanashree California & North wood villas are gated layouts, they should install their own WwTP to manage the sewage generated within the community.

7. **Re: Location of Proposed STP** – It is submitted that in the land allotted by the Commissioner, Bangalore Urban District vide order No: LND (G) CR: 199 / 16-17 Dt-21.05.2018 the construction of 6 MLD Yelahanka WwTP is under progress. As per the National Wetland Atlas, Pg 104-105, the under construction 6 MLD Yelahankakere WwTP is not situated in the National Wetland area.
8. The above information is hence placed on record for this Hon'ble Tribunal's consideration.

Date: 04.02.2025

Filed by


For Respondent No 6
 Bangalore Water Supply
 and Sewerage Board
 Bangalore 560 009
 (BWSSB)


Darpan KM
Standing Counsel
State of Karnataka